

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2040

ANSWERED ON:27.07.2017

Revival of Non-operational Airports under UDAN Scheme

Azad Shri Kirti (JHA);Biju Shri Parayamparanbil Kuttappan;Chautala Shri Dushyant;Chavan Shri Ashok Shankarrao;Dhotre Shri Sanjay Shamrao;Ering Shri Ninong;Ghubaya Shri Sher Singh;Gupta Shri Sudheer;Hay Prof. Richard;Jayadevan Shri C. N.;Khadse Smt. Raksha Nikhil;Kirtikar Shri Gajanan Chandrakant;Mahato Shri Bidyut Baran;Malviya Prof. Chintamani;Nishank Dr. Ramesh Pokhriyal;Noor Smt. Mausam;Radhakrishnan Shri T.;Raj Dr. Udit;Ray Dr. Ravindra Kumar;Reddy Shri Konda Vishweshwar;Reddy,Kothen Prabhakar;S.R. Shri Vijay Kumar;Shetty Shri Gopal Chinayya;Singh Shri Kunwar Haribansh;Singh Shri Satya Pal;Vasava Shri Parbhubhai Nagarbhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the current status of implementation of first and second phase of Regional Air Connectivity Scheme (UDAN);
- (b) the details of operational and nonoperational airports in the country, State/UT-wise and the expenditure incurred/loss of revenue made on maintenance of nonoperational airports during the last three years and the current year, airport/year-wise;
- (c) the number of non-operational/unused airports made operational during the above period, State/UT-wise;
- (d) whether the Government proposes to develop no frill/small/unserved airports in the country under UDAN scheme, if so,the details thereof;
- (e) the details of subsidy/financial assistance provided by the Government under UDAN scheme so far;
- (f) whether the Government is in the process of developing adequate aviation infrastructure for implementation of regional air connectivity scheme, if so, the details thereof; and
- (g) the details of progress/ achievements made under the UDAN scheme so far?

Answer

Minister of State in the Ministry of CIVIL AVIATION

(Shri Jayant Sinha)

(a): Government has awarded 128 routes connecting 43 unserved and under-served airports to 5 selected airlines for commencing operations under Regional Connectivity Scheme (RCS) - UDAN in the 1st round of bidding. RCS flights from six RCS airports (Shimla, Nanded, Kandla, Porbandar Gwalior& Bhatinda) have already commenced. The 2nd round of bidding under RCS-UDAN is likely to commence soon.

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(b): The expenditure incurred/loss of revenue made on maintenance on non-operational airports during the last three years and current year is attached at Annexure-A. Further the list of the operational and non-operational airports/civil enclaves in the country are at attached at Annexure-B&C.

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(c) & (d): Cuddapah airport was made operational w.e.f. 07.06.2015. As per provision in the National Civil Aviation Policy, revival of the airstrips and airports where scheduled operations are currently not undertaken, will be demand-driven depending of firm demand from airline operators as No frill airports will be done at an indicative cost within Rs.100 crores.

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(e): The Ministry of Civil Aviation has launched RCS-UDAN scheme on 21-10-2016 to facilitate / stimulate regional air connectivity by making it affordable. Promoting affordability of Regional air connectivity is envisioned under RCS by supporting airline operators through (i) concessions by Central Government, State Governments and airport operators to reduce the cost of airline operations on regional routes and (ii) financial support (Viability Gap Funding or VGF).

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Central Government, State Governments and airport operators will be inter-alia providing following concessions under RCS:

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1. Central Government :

- i) Excise Duty at the rate of 2% on Aviation Turbine Fuel (ATF) for Selected Airline Operators at RCS Airports for RCS Flights for a period of three years from the date of notification of this Scheme.
- ii) Freedom to enter into code sharing arrangements with domestic as well as international airlines pursuant to applicable regulations and prevailing air service agreements.

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2.State Governments at RCS Airports within their States:

- i) Reduction of VAT to 1% or less on ATF at RCS Airports located within the State for a period of ten years from the date of notification of this Scheme.
- ii) Provision of security and fire services free of cost at RCS Airports

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3. Airport Operators:

i) Airport operators shall not levy Landing Charges and Parking Charges

ii) Selected Airline Operators shall be allowed to undertake ground handling for their RCS Flights at all airports.

iii) Airports Authority of India (AAI) shall not levy any Terminal Navigation Landing Charges (TNLC) on RCS Flights.

iv) Route Navigation and Facilitation Charges (RNFC) will be levied by AAI on a discounted basis @ 42.50% of Normal Rates on RCS Flights.

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In addition to above, Central Government and State Governments will provide VGF. It will be shared between Ministry of Civil Aviation and the State Government in the ration of 80:20 whereas for the States in North-Eastern region / Union Territories (UT"s) the ratio will be 90:10.

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(f) : 43 RCS (12 unserved &31 underserved) airports identified in 1st round of bidding for upgradation for commencement of RCS flights are attached as Annexure-D. ;

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(g) RCS flights from six RCS airports (Shimla, Nanded, Kandla, Porbandar Gwalior& Bhatinda) have already commenced.